



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 24.11.2023

NOTICE

Please take notice that the following matter listed in Court-III on 28.11.2023 will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 246 of 2021 (PH)	A.K.C Infrastructure Pvt. Ltd. Vs. Amrit Cement Ltd.	Gaurav Sarkar Adya Singh	Wamika Trehan Ajay Bhargava Maithili Moondra Vanita Bhargava
2.	Comp. App. (AT) No. 100 & 101 of 2022 & I.A. No. 4274, 4276 of 2022 (PH)	Zeba Rajesh Kohli Vs. Good House Keeping co. Pvt. Ltd. & Ors.	Anuj Tiwari	Sridharan Agaram Aliff Fazalbhoj Diya Gabija-R1,5 Gaurav Mitra-R2 Kunal Godhwani-R4

By order of Hon'ble Chairperson

-Sd/-

Registrar